

cribed examination for the post of Jr. Assistant.

(e) No, Sir.

दानापुर छावनी बोर्ड के नियंत्रणाधीन कुछ वार्डों को दानापुर निजामत नगरपालिका में अन्तर्गत करने का प्रस्ताव

4274. श्री रामावतार शास्त्री : क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या दानापुर छावनी बोर्ड ने एक ऐसे प्रस्ताव की मंजूरी दी है, जिसमें इसके नियंत्रणाधीन कुछ वार्डों को दानापुर निजामत नगरपालिका में शामिल करने की सिफारिश की गई थी ;

(ख) यदि हां, तो तत्सम्बन्धी ब्योरा क्या है; और

(ग) उस पर सरकार की क्या प्रतिक्रिया है ?

रक्षा मन्त्रालय में उप मंत्री (श्री के० पी० सिंह देव) : (क) जी हां।

(ख) छावनी बोर्ड ने 2 जुलाई, 1982 को हुई अपनी बैठक में यह प्रस्ताव पारित किया था कि सदर बाजार, मार्शल बाजार और लाल कोठी के सिविल क्षेत्रों को दानापुर छावनी से अलग कर दिया जाए और उसे दानापुर नगरपालिका के साथ वाले क्षेत्र में मिला दिया जाए। इस प्रकार निकाले जाने के लिए प्रस्तावित कुल क्षेत्र का माप वार्ड संख्या 1 से 4 और वार्ड संख्या 5 के एक हिस्से को मिलाकर 64.821 एकड़ होता है।

(ग) इस बारे में औपचारिक प्रस्ताव अभी तक सरकार के पास नहीं पहुँचा है।

**Steps taken to invite Foreign Capital**

4275. SHRI R. N. RAKESH : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that foreign capital is shy because of the exit of some of the multinationals like IBM and Coca Cola;

(b) if so, what steps Government are taking to invite foreign capital; and

(c) whether Government now propose to publish the reasons to closure of IBM, Coca Cola and other multinational in detail to remove the misunderstandings?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) :

(a) to (c). No, Sir. Dilution of foreign equity under FERA was a policy objective to bring existing foreign controlled companies in line with the Government's new policy on foreign investment. Its operation did not have any adverse effect on inflow of foreign investment. The great majority of the companies covered under FERA found it possible to restructure their equity and operations in conformity with the FERA guidelines. In a few cases the companies decided to wind up due to their own global corporate policies and their unwillingness to accept the conditions laid down under the FERA. This has not affected the outlook for foreign investment in India in accordance with the Government's announced policies.

**Sick/Closed Industries suffering from Paucity of Funds**

4277. SHRI SUNIL MAITRA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that a number of sick and closed industries were suffering from paucity of funds ;

(b) whether Government of West Bengal has requested the Union Government to take up the issue with the financial institutions ;

(c) if so, the details thereof ;

(d) whether Government have taken any steps on the said request ;

(e) if so, the details thereof ; and

(f) if not, the reasons ?